

S.O. 179(E) in Gazette of India dated the 29th March, 1973, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-4884/73].

(2) A copy of the Wealth-tax (Second Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. S.O. 187(E) in Gazette of India dated the 31st March, 1973, under sub-section (4) of section 46 of the Wealth-tax Act, 1957. [Placed in Library. See No. LT-4885/73].

(3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

- (i) G.S.R. 327 published in Gazette of India dated the 31st March, 1973 together with an explanatory memorandum.
- (ii) G.S.R. 329 published in Gazette of India dated the 31st March, 1973 together with an explanatory memorandum.
- (iii) G.S.R. 332 published in Gazette of India dated the 31st March, 1973 together with an explanatory memorandum.
- (iv) The Tourist Baggage (Amendment) Rules, 1973, published in Notification No. G.S.R. 194 (E) in Gazette of India dated the 3rd April, 1973 together with an explanatory memorandum.

[Placed in Library. See No. LT-4886/73].

(4) A copy of Notification No. G.S.R. 325 (Hindi and English versions) published in Gazette of India dated the 31st March, 1973 issued under the Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-4887/73].

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL & INSPECTION) ACT AND ESSENTIAL COMMODITIES ACT

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): On behalf of Shri A. C. George, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

- (i) S.O. 1000 published in Gazette of India dated the 7th April, 1973 containing corrigendum to Notification No. S.O. 1131 dated the 13th May, 1972.
- (ii) The Export of Dried Fish (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 1069 in Gazette of India dated the 14th April, 1973.
- (iii) The Export of Footwear (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 1070 in Gazette of India dated the 14th April, 1973.

[Placed in Library. See No. LT-4889/73].

(2) A copy of Notification No. S.O. 79(E) (Hindi and English versions) published in Gazette of India dated the 8th February, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4888/73].

ACCOUNTS OF I.I.T., DELHI FOR 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): I beg to lay on the Table a copy of the Certified Accounts of the Indian Institute of

Technology, Delhi, for the year 1970-71 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961 [Placed in Library See No LT-4890/73].

ACCOUNTS OF KHADI & VILLAGE INDUSTRIES COMMISSION FOR 1969-70 & 1970-71 AND TWO STATEMENTS

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI) I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956 —

- (i) Certified Accounts of the Khadi and Village Industries Commission for the year 1969-70 together with the Audit Report thereon
- (ii) Certified Accounts of the Khadi and Village Industries Commission for the year 1970-71 together with the Audit Report thereon

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the above documents [Placed in Library See No LT-4891/73]

12 51½ hrs.

ASSENT TO BILLS

SECRETARY Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the current session and assented to —

- 1 The Diplomatic and Consular Officers (Oaths and Fees) (Extension to Jammu and Kashmir) Bill, 1973.

- 2 The Seaward Artillery Practice (Amendment) Bill, 1973
- 3 The Capital of Punjab (Development and Regulation) (Chandigarh Amendment) Bill, 1973.
- 4 The Delhi School of Education Bill, 1973

12 52 hrs

PUBLIC ACCOUNTS COMMITTEE

EIGHTY-NINTH AND NINETIETH REPORTS

SHRI SEZHIYAN (Kumbakonam): I beg to present the following Reports of the Public Accounts Committee —

- (1) Eighty-ninth Report on "The Review of Implementation by Government of the recommendations relating to Customs during 1962-72"
- (2) Ninetieth Report on Chapter III of the Report of the Comptroller and Auditor General of India for the year 1970-71 — Union Government (Civil), Revenue Receipts relating to Union Excise

ESTIMATES COMMITTEE

FORTIETH, FORTY-FIRST, FORTY-FOURTH REPORTS AND MINUTES

SHRI A K M ISHAQUE (Basirhat) I beg to present the following Reports and Minutes of the Estimates Committee —

- (1) (1) Fortieth Report on the Ministry of Petroleum and Chemicals (Department of Chemicals)—Fertilisers
- (11) Forty-first Report on the Ministry of Communications (Indian Posts and Telegraphs Department)—Telephones